

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 1990
TO BE ANSWERED ON 30TH JULY, 2021**

STANDARDIZATION OF AYURVEDIC MEDICINES

1990. SHRI Y.S. AVINASH REDDY:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government has taken any steps for standardization of Ayurvedic medicines and practices in the country;
- (b) if so, the details thereof, State/UT-wise; and
- (c) if not, the reasons therefor?

ANSWER

**THE MINISTER OF AYURVEDA, YOGA & NATUROPATHY, UNANI,
SIDDHA AND HOMOEOPATHY (AYUSH)
(SHRI SARBANANDA SONOWAL)**

(a) & (b): Yes, for standardization of Ayurvedic medicines in the country the Government has established Pharmacopoeia Commission for Indian Medicine and Homoeopathy under the Ministry of AYUSH. The prime mandate of the Commission is to publish and revise Ayurvedic Pharmacopoeia of India (API), Siddha Pharmacopoeia of India (SPI), Unani Pharmacopoeia of India (UPI) and Homoeopathic Pharmacopoeia of India (HPI). The Pharmacopoeial standards are basic need to ensure quality, safety and efficacy of Ayurvedic, Siddha, Unani and Homoeopathic medicines. The Pharmacopoeia Commission is also responsible to publish and revise Ayurvedic, Siddha and Unani official formularies and regulatory compendiums. These published standards become part of Drugs and Cosmetics Act, 1940 and Rules, 1945 for ascertaining the quality standards of Ayurvedic Raw materials/drugs and implemented uniformly across India. So far Government has published Ayurvedic pharmacopoeia containing 645 monographs of single drugs and 203 monographs of compound formulations and the Ayurvedic formulary of India contains 986 formulations.

(c): Does not arise.